GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION No. 4261 TO BE ANSWERED ON 27.03.2023

Air Pollution due to Stubble

4261. SHRI VIVEK NARAYAN SHEJWALKAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of the schemes being implemented by the Government to control the air pollution occurring due to burning of stubble in various States;
- (b) the details of facilities being provided by the Government to various State Governments for stubble waste management; and
- (c) whether the Government is assisting State Governments to establish Thermal Plants including Paddy Straw Pellets Unit of various sectors and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (c)

To support the efforts of the Governments of Punjab, Haryana, Uttar Pradesh and NCT of Delhito address air pollution caused due to stubble burning and to subsidize machinery required formanagement of crop residue, a Central Sector Scheme on Crop Residue Management has been implemented w.e.f. 2018-19. Under this scheme, financial assistance @ 50% is provided tothe farmers for purchase of crop residue management machinery and @ 80% is provided toCoop. Societies, FPOs and Panchayats for establishment of Custom Hiring Centres. Financialassistance to the States and ICAR is also provided for undertaking Information, Education andCommunication activities for mass awareness of farmers on crop residue management. Duringthe period from 2018-19 to 2022-23, Rs. 3138.17 crores have been released (Punjab – Rs.1426.45 crores, Haryana – Rs. 916.71 crores, Uttar Pradesh – Rs. 713.67 crores, NCT of Delhi– Rs. 6.05 Crores and ICAR– Rs. 75.29 crores). The States have distributed more than 2.42lakh machines to the individual farmers and to more than 38000 CHCs in these 4 States, whichalso include more than 4500 Balers & Rakes which are used for collection of straw in the formof bales for further ex-situ utilization. The State-wise machine distributed is given as Annexure.

Another scheme has been launched by Ministry of New and Renewal Energy for the whole country and for other crop residues. Assistance is given upto Rs.9 Lakhs for one TPH (Ton per hour) capacity of non-torrefied palletisation, limited to Rs. 45 lakhs per unit.

Central Pollution Control Board (CPCB) has issued guidelines for grant of one-time financial support under environment protection charge funds for establishment of pelletisation and torrefaction plants to promote utilisation of paddy straw in the NCT of Delhi, States of Punjab & Haryana, and NCR districts of Rajasthan & Uttar Pradesh. Further, tenders have been floated for around 1193.85 Lakh MT (including long-terms tenders also) for co-firing of agro residue pellets with coal in thermal power plants.

Annexure-I
The State-wise State-wise machine distributed for crop residue management

S1.	State	Machines supplied (Nos.)
No.		
1.	Punjab	110175
2.	Haryana	68003
3.	Uttar Pradesh	63982
4.	Delhi	300
Total		242460